

an>
Title: Introduction of the Constitution (Amendment) Bill, 2017 (*Amendment of Seventh Schedule*).

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय सभापति : प्रश्न यह है ः

"कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

प्रस्ताव स्वीकृत हुआ।

SHRIMATI MEENAKASHI LEKHI: Sir, I introduce the Bill.

-